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**CHAPTER 26**

**ORES, SLAG AND ASH**

**NOTES:**

1. This Chapter does not cover:
  - (a) Slag or similar industrial waste prepared as macadam (heading 2517);
  - (b) Natural magnesium carbonate (magnesite), whether or not calcined (heading 2519);
  - (c) Sludges from the storage tanks of petroleum oils, consisting mainly of such oils (2710);
  - (d) Basic slag of Chapter 31;
  - (e) Slag wool, rock wool or similar mineral wools (heading 6806);
  - (f) Waste or scrap of precious metal or of metal clad with precious metal; other waste or scrap containing precious metal or precious metal compounds, of a kind used principally for the recovery of precious metal (heading 7112); or
  - (g) Copper, nickel or cobalt mattes produced by any process of smelting (Section XV).
  
2. For the purposes of headings 2601 to 2617, the term "ores" means minerals of mineralogical species actually used in the metallurgical industry for the extraction of mercury, of the metals of heading 2844 or of the metals of Section XIV or XV, even if they are intended for non-metallurgical purposes. Headings 2601 to 2617 do not, however, include minerals which have been submitted to processes not normal to the metallurgical industry.
  
3. Heading 2620 applies only to:
  - (a) Slag, ash and residue of a kind used in industry either for the extraction of metals or as a basis for the manufacture of chemical compounds of metals, excluding ash and residues from the incineration of municipal waste (heading 2621); and
  - (b) Slag, ash and residues containing arsenic, whether or not containing metals, of a kind used either for the extraction of arsenic or metals or for the manufacture of their chemical compounds.

**SUB-HEADING NOTE:**

1. For the purpose of sub-heading 2620 21, "leaded gasoline sludges and leaded and knock compound sludges" mean sludges obtained from storage tanks of leaded gasoline and leaded anti-knock compounds (for example, tetraethyl lead), and consisting essentially of lead, lead compounds and iron oxide.

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2. Slag, ash and residue containing arsenic, mercury, thallium or their mixtures, of a kind used for the extraction of arsenic or those metals or for the manufacture of their chemical compounds, are to be classified in sub-heading 262060.

<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
2601	<b>IRON ORES AND CONCENTRATES, INCLUDING ROASTED IRON PYRITES</b>		
	<i>Iron ores and concentrates, other than roasted iron pyrites:</i>		
2601 11	<b>Non-agglomerated:</b>		
2601 11 11	<b>60% Fe or more but below 62% Fe kg. 10%</b>	Free	
2601 11 12	<b>62% Fe or more but below 65% Fe kg. 10%</b>	Free	
2601 11 19	<b>65% Fe and above kg. 10%</b>	Free	
	<i>Iron ore lumps (below 60% Fe, including black iron ore containing up to 10% Mn)</i>		
2601 11 21	<b>Iron ore lumps below 55% Fe kg. 10%</b>	Free	
2601 11 22	<b>Iron ore lumps 55% Fe or more but below 58% Fe kg. 10%</b>	Free	
2601 11 29	<b>58% Fe or more but below 60% Fe kg. 10%</b>	Free	
	<i>Iron ore fines (62% Fe or more)</i>		
2601 11 31	<b>62% Fe or more but below 65% Fe kg. 10%</b>	Free	
2601 11 39	<b>65% Fe and above kg. 10%</b>	Free	
	<i>Iron ore Fines (below 62% Fe)</i>		
2601 11 41	<b>below 55% Fe kg. 10%</b>	Free	
2601 11 42	<b>55% Fe or more but below 58% Fe kg. 10%</b>	Free	
2601 11 43	<b>58% Fe or more but below 60% Fe kg. 10%</b>	Free	
2601 11 49	<b>60% Fe or more but below 62% Fe kg. 10%</b>	Free	
2601 11 50	<b>Iron ore concentrates kg. 10%</b>	Free	
2601 11 90	<b>Others kg. 10%</b>	Free	
2601 12	<b>Agglomerated:</b>		
2601 12 10	Iron ore pellets	Free	
2601 12 90	Other	Free	
2601 20 00	Roasted iron pyrites	Free	
2602	<b>MANGANESE ORES AND CONCENTRATES, INCLUDING FERRUGINOUS MANGANESE ORES AND</b>		

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	<b>CONCENTRATES WITH A MANGANESE CONTENT OF 20% OR MORE, CALCULATED ON THE DRY WEIGHT</b>		
<b>2602 00</b>	<b><i>Manganese ores and concentrates, including ferruginous manganese ores and concentrates with a manganese content of 20% or more, calculated on the dry weight:</i></b>		
2602 00 10	Manganese ore (46% or more)	Free	
2602 00 20	Manganese ore (44% or more but below 46%)	Free	
2602 00 30	Manganese ore (40% or more but below 44%)	Free	
2602 00 40	Manganese ore (35% or more but below 40%)	Free	
2602 00 50	Manganese ore (30% or more but below 35%)	Free	
2602 00 60	Ferruginous (10% or more but below 30%)	Free	
2602 00 70	Manganese ore sinters, agglomerated	Free	
2602 00 90	Other	Free	
2603 00 00	Copper ores and concentrates	Free	
2604 00 00	Nickel ores and concentrates	Free	
2605 00 00	Cobalt ores and concentrates	Free	
<b>2606</b>	<b>ALUMINIUM ORES AND CONCENTRATES</b>		
<b>2606 00</b>	<b><i>Alumium ores and concentrates:</i></b>		
2606 00 10	Bauxite (natural), not calcined	Free	
2606 00 20	Bauxite (natural), calcined	Free	
2606 00 90	Other aluminium ores and concentrates	Free	
2607 00 00	Lead ores and concentrates	Free	
2608 00 00	Zinc ores and concentrates	Free	
2609 00 00	Tin ores and concentrates	Free	
<b>2610</b>	<b>CHROMIUM ORES AND CONCENTRATES</b>		
<b>2610 00</b>	<b><i>Chromium ores and concentrates:</i></b>		
2610 00 10	Chrome ore lumps, containing 47% Cr <sub>2</sub> O <sub>3</sub> and above	Free	
2610 00 20	Chrome ore lumps, containing 40% or more but less than 47% Cr <sub>2</sub> O <sub>3</sub>	Free	
2610 00 30	Chrome ore lumps below 40% Cr <sub>2</sub> O <sub>3</sub>	Free	

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2610 00 40	Chrome ore friable and concentrates fixes containing 47% Cr <sub>2</sub> O <sub>3</sub> and above	Free	
2610 00 90	Other	Free	
2611 00 00	Tungsten ores and concentrates	Free	
<b>2612</b>	<b>URANIUM OR THORIUM ORES AND CONCENTRATES</b>		
2612 10 00	Uranium ores and concentrates	Restricted	Import subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder.
2612 20 00	Thorium ores and concentrates	Restricted	Import subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder.
<b>2613</b>	<b>MOLYBDENUM ORES AND CONCENTRATES</b>		
2613 10 00	Roasted	Free	
2613 90 00	Other	Free	
<b>2614</b>	<b>TITANIUM ORES AND CONCENTRATES</b>		
<b>2614 00</b>	<b><i>Titanium ores and concentrates:</i></b>		
2614 00 10	Ilmenite, unprocessed	Free	
2614 00 20	Ilmenite, upgraded (beneficiated ilmenite including ilmenite ground)	Free	
2614 00 3	<b><i>Rutile:</i></b>		
2614 00 31	Rare earth oxides including rutile sand	Free	
2614 00 39	Other	Free	
2614 00 90	Other	Free	
<b>2615</b>	<b>NIOBIUM, TANTALUM, VANADIUM OR ZIRCONIUM ORES AND CONCENTRATES</b>		
2615 10 00	Zirconium ores and concentrates	Free	
<b>2615 90</b>	<b><i>Other:</i></b>		
2615 90 10	Vanadium ores and concentrates	Free	

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2615 90 20	Niobium tantalum ores and concentrates	Restricted	Import subject to Atomic Energy Act, 1962 ( <i>as amended from time to time</i> ) and Rules thereunder.
<b>2616</b>	<b>PRECIOUS METAL ORES AND CONCENTRATES</b>		
2616 10 00	Silver ores and concentrates	Free	
<b>2616 90</b>	<b><i>Other:</i></b>		
2616 90 10	Gold ores and concentrates	Free	
2616 90 90	Other	Free	
<b>2617</b>	<b>OTHER ORES AND CONCENTRATES</b>		
2617 10 00	Antimony ores and concentrates	Free	
2617 90 00	Other	Free	
2618 00 00	Granulated slag (slag sand) from the manufacture of iron or steel	Free	
<b>2619</b>	<b>SLAG, DROSS (OTHER THAN GRANULATED SLAG), SCALINGS AND OTHER WASTE FROM THE MANUFACTURE OF IRON OR STEEL</b>		
<b>2619 00</b>	<b><i>Slag, dross (other than granulated slag), scalings and other waste from the manufacture of iron or steel:</i></b>		
2619 00 10	Converted slag (scull) of blast furnace	Restricted	
2619 00 90	Other	Restricted	
<b>2620</b>	<b>SLAG, ASH AND RESIDUES (OTHER THAN FROM THE MANUFACTURE OF IRON OR STEEL), CONTAINING ARSENIC, METALS OR THEIR COMPOUNDS</b>		
	<b><i>Containing mainly zinc:</i></b>		
2620 11 00	Hard zinc spelter	Restricted	
2620 19 00	Other	Restricted	Import of zinc ash and zinc skimmings permitted as per Policy Condition (2) below.

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	<b>Containing mainly lead:</b>		
2620 21 00	Leaded gasoline sludges and leaded anti-knock compound sludges	Restricted	
2620 29 00	Other	Restricted	
<b>2620 30</b>	<b>Containing mainly copper:</b>		
2620 30 10	Brass dross	Restricted	Import of ashes and residue containing mainly copper is permitted as per Policy Condition 3 below.
2620 30 90	Other	Restricted	Import of ashes and residue containing mainly copper is permitted as per Policy Condition 3 below.
<b>2620 40</b>	<b>Containing mainly aluminum:</b>		
2620 40 10	Aluminum dross	Restricted	
2620 40 90	Other	Restricted	
2620 60 00	Containing arsenic mercury, thallium or their mixture of a kind used for the extraction of arsenic or those metals or for the manufacture of their chemical compounds	Restricted	
	<b>Other:</b>		
2620 91 00	Containing antimony , beryllium, cadmium , chromium or their mixtures	Restricted	
2620 99 00	Other	Restricted	Import of spent cleaned metal catalyst containing nickel is permitted without a licence to units registered with Ministry of Environment and Forest, Government of India.
<b>2621</b>	<b>OTHER SLAG AND ASH, INLCUDING</b>		

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	<b>SEAWEED ASH (KELP); ASH AND RESIDUES FROM THE ICINERATION OF MUNICIPAL WASTE</b>		
2621 10 00	Ash and residues from the incineration of municipal waste	Restricted	
2621 90 00	Other	Restricted	

**Policy Conditions of this Chapter:**

- (1) Import of ‘Prescribed substances’ as notified by Department of Atomic Energy shall be subject to the provisions of Atomic Energy Act, 1962 and rules made there under;
- (2) Import of the following kinds of zinc ash/skimmings is permitted without a licence to units registered with Ministry of Environment and Forest, Government of India, on actual user basis upto the annual quantity limits indicated in the registration certificate:
  - (i) Zinc ash in dispersible form containing zinc greater than 65% and lead and cadmium equal to or less than 1.25% and 0.1% respectively;
  - (ii) Zinc skimmings containing zinc 65% and above, lead and cadmium less than 1.25% and 0.1% respectively;
  - (iii) Spent cleaned metal catalyst containing zinc.
- (3) Import of the following types of ashes and residue containing mainly copper is permitted without a licence to units registered with Ministry of Environment and Forest, Government of India:
  - (i) Brass dross containing lead equal to or less than 1.25%;
  - (ii) Copper oxide mill scale;
  - (iii) Copper reverts, cake and residue containing lead and cadmium equal to or less than 1.25% and 0.1% respectively;
  - (iv) Copper dross containing copper greater than 65% and lead and cadmium equal to or less than 1.25% and 0.1% respectively;
  - (v) Spent cleaned metal catalyst containing copper.